

[Shri Achar]

have discussed this matter with our Minister also; I have been very happy to discuss this with him, who is one of the Ministers who is always available in the lobby. The real point is, come from the west coast and in that area comprising Coorg, South Kanara and North Kanara, with a population of about 20 lakhs, it is practically as good as having no radio at all. Whether it is the Bangalore station or Dharwar station, the places are more than 250 miles away. Probably this is a problem which has arisen on account of the re-organisation of States. Before re-organisation, South Kanara was in Madras and North Kanara in Bombay. Now, whether it is Bangalore or Dharwar, it is not at all audible. That is the point. That is why I said that no good station exists there. Only people who know Hindi or English can hear from Delhi. Those who know only the regional language.....

**Mr. Deputy-Speaker:** When the radios cannot be heard there, the voice should not be so loud here.

**Shri Achar:** That is force of habit. I hope that at least my loud voice will reach the Minister.

From the report I find that many of the stations have been made stronger, 100 kw, 20 kw, 50 kw and so on. I read the report and all the while I was straining my eyes to see whether Mangalore or Bangalore or Dharwar is mentioned. Of course, I strained my eyes but I could find nothing. So my only appeal to the Minister is....

**The Minister of Information and Broadcasting (Dr. Keshar):** Dharwar is there.

**Shri Achar.** Neither Dharwar nor Bangalore is heard. The Minister may make enquiries and find out the position. People anywhere near Mangalore or Udupi or Coorg or

North Kanara could not hear these stations. So, at least one of these two stations should be strengthened. Everywhere we are expanding and I find that in more than 10 places power is being increased, but nothing is mentioned about either Bangalore or Dharwar.

**Dr. Sushila Nayar (Jhansi):** Can I say something?

**Mr. Deputy-Speaker:** I am sorry. Now the hon. Minister.

**Dr. Keshar:** I am very grateful to the hon. Members for the very constructive criticism that they have offered. I have heard with great attention all that they had to say regarding the various activities of this Ministry.

**Mr. Deputy-Speaker:** The rest he might continue the next day.

15.32 hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### THIRTY-SIXTH REPORT

**Shri Jhulan Sinha (Siwan):** I beg to move:

"That this House agrees with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th March, 1959."

**Mr. Deputy-Speaker:** Motion moved:

"That this House agrees with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th March, 1959."

**Shri Frank Anthony (Nominated-Anglo-Indians):** May I make a submission with regard to item No. 4? I do not suppose it will come today.

That relates to the resolution regarding the inclusion of English in the Eighth Schedule of the Constitution. We are making a consistent effort in that direction so that we may ultimately get it included. I was hoping that you would please bear in mind that we would like at least 2½ hours for this very interesting subject. Now the Leader of the House is here and I think on at least two occasions he has suggested that English should be included in the Eighth Schedule to the Constitution.

**Mr. Deputy-Speaker:** The hon Member has himself said that there is no likelihood of it being taken up today. Therefore, he can try his luck again in the Committee when it is taken up there.

**Shri Vajpayee (Balrampur)** May I suggest that the time allotted for the resolution on co-operative farming may be extended in view of the interest evinced on it?

**Mr. Deputy-Speaker:** But that is not in this Report. That has already been decided. We will take up this question now. So, the question is

"That this House agrees with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th March, 1958."

The motion was adopted

15.34 hrs.

#### RESOLUTION RE CO-OPERATIVE FARMING—contd

**Shri Vajpayee (Balrampur)** The time allotted for the resolution on co-operative farming is only 2½ hours. In view of the number of amendments given notice of by the hon. Members and in view of the fact that there is a serious controversy going on on this question, may I request you to extend the time so that all shades of opinion may be represented in this debate?

**Mr. Deputy-Speaker:** If I were to take into consideration the amendments that have been given notice of and the names that I have received, I am afraid even ten hours will not be enough.

**Shri Khadilkar (Ahmednagar)** As my hon. friend has suggested, let this matter be discussed from all angles in this House. So, today we can discuss it for 2½ hours and the next time we can discuss it for another 2½ hours.

**Mr. Deputy-Speaker:** There will be another difficulty. The next resolution, in whose name it stands, he might have objection that he would lose his chance as he shall have to try his luck again in the ballot.

**Shri V. P. Nayar (Quilon)** The next resolution happens to be in my name. I shall be satisfied if I get an opportunity to speak. As long as that is done I am perfectly agreeable to the time for this resolution being extended.

**Mr. Deputy-Speaker:** If that be the condition then there will only be 13 minutes. So, I can extend it by 12 minutes.

**Shri Khadilkar:** It would not be doing justice to the matter under consideration.

**Mr. Deputy-Speaker:** I have no objection if the House sits longer.

**Shri Nagi Reddy (Anantapur)** We can sit half an hour more.

**Mr. Deputy-Speaker:** If we take the whole day, Shri Nayar shall have to try his luck again next time.

**Shri Khadilkar:** We can request Shri Nayar whether it cannot be postponed.

**Shri V. P. Nayar:** I would agree if I am given an opportunity to move my resolution. My resolution has come second in the ballot after so much of effort on my part!

**Mr. Deputy-Speaker:** Then he does not agree.

**Shri V. P. Nayar:** I want an opportunity just to move this resolution.